

**GOVERNMENT OF INDIA
SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1863
ANSWERED ON:22.07.2014
SHOOTERS REGISTERED WITH NRAI
Singh Shri Hukum

Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the total number of shooters registered with National Rifle Association of India (NRAI) at present;
- (b) the number of such shooters registered with NRAI who have not participated in any tournament since the last one year or so and the reasons therefor;
- (c) whether the Government proposes to terminate the membership of such shooters; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

(a)&(b) National Rifle Association of India (NRAI) which is recognized by the Ministry of Youth Affairs & Sports as the National Sports Federation (NSF) responsible for promotion of shooting sport has informed that the number of shooters registered with them is 8205 at present. About 10% of the total number of registered shooters have not participated in any competition since last one year due to various reasons, such as financial constraints school/ college/board exams, etc.

(c) No, Madam.

(d) Annual members continue to be on roll as long as they pay subscription fee. Others are life members, Government does not interfere in such internal matters of federations.